

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.3673/2016  
M.A.No.730/2017  
M.A.No.187/2017

Tuesday, this the 28<sup>th</sup> day of February 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Tejinder Kaur (aged 53 years)  
d/o Mr. Sudershan Singh  
R/o M-16, Green park (Main)  
New Delhi – 16

..Applicant  
(Applicant in person)

Versus

1. Union of India  
through Secretary  
Ministry of Women & Child Development  
& Vice Chairperson, NIPCCD  
Room No.601, A Wing  
Shastri Bhawan, Rajendra Prasad Road  
New Delhi 1

2. National Institute of Public Cooperation  
& Child Development (NIPCCD)  
Through its Director  
5, Siri Institutional Area, August Kranti Marg  
New Delhi - 16

..Respondents

(Mr. Ramjan Khan, Advocate for Mr. Hanu Bhasker, Advocate for  
respondent No.1 – Mr. H D Sharma, Advocate for respondent No.2)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

The applicant, who is present in person, has filed M.A. No.730/2017 seeking to withdraw O.A. No.3673/2016. She submits that she wants to withdraw the O.A.

2. Dismissed as withdrawn.
3. Consequently, all the ancillary Applications shall stand disposed of.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**February 28, 2017**  
/sunil/